

[Mr. Speaker]

अगर कोई माननीय सदस्य किसी मिनिस्टर के खिलाफ कोई आरोप लगाना चाहें तो उस के लिए एक अलहदा प्रोसीज्योर है जिसको कि वह ऐडाप्ट कर सकते हैं लेकिन इस तरह से वह इनबोल्ड नहीं कर सकते हैं और कॉल अटेंशन नोटिस के दौरान वह ऐसा नहीं कर सकते। उस के लिए एक अलहदा प्रोसीज्योर है।

SHRI F. A. AHMED: The only thing which Mr. Gupta has said is in reference to a letter. The genuineness of the letter is also challenged. As I pointed out, there is a typed portion and also a hand-written portion. I have not been able to understand why there should be a type-written as well as a hand-written portion. In that type-written portion it has been stated by the person against whom the allegation has been made that he wants Rs. 4 lakhs and he says, 'You look after so far as Secretary or the Minister is concerned'. I do not know how that can be regarded as a proof that I have taken something in this deal. I have not been able to appreciate that. I again challenge Mr. Gupta that if he has any material before him, he may place it before the C.B.I. which is making an investigation. (*Interruption*) Regarding the other allegations, if he has specific allegations let him come forward with those allegations. What is the use of talking like this? (*Interruption*).

SHRI KANWAR LAL GUPTA: I have got photostat copies here.

MR. SPEAKER: We pass on to the next item.

13.18 hrs.

# PAPERS LAID ON THE TABLE

## **Annual Report of the C.S.I.R. for 1967, etc.**

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO):

- (1) (i) Annual Report (Hindi and English versions) of Scientific and Industrial Research for the year 1967 along with the Audited Accounts for the year 1966-67.
- (ii) Annual Report of the Council of Scientific and Industrial Research for the year 1968 along with the Audited Accounts for the year 1967-68.
- (2) A statement showing reasons for the delay in laying the above papers.

[Placed in Library. See No. LT-1773/69.]

## **Review by Government on the working of the India Tourism Development Corporation Ltd., etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): On behalf of Dr. Karan Singh, I beg to lay on the Table.

- (1) Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi, for the year 1967-68.
- (2) Annual Report of the India Tourism Development Corporation Limited, New Delhi